HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.(SR).No.45130 of 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
01.	20.10.2026	**AGD, J** At the request of learned counsel for the Writ Petitioners, list the matter on 27.10.2026 in the Motion List. **AGD, J** KAS/SKB	